

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

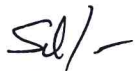
PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/202/ (IB)/2017
NAME OF THE PETITIONER(S) : POWERTEST ASIA PVT LTD
NAME OF THE RESPONDENT(S) : BROTHERS ENGINEERS AND ERECTORS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties. Counsel for both the parties made their appearance before the Adjudicating Authority on 6.6.2017. But on 31.7.2017 and 3.8.2017, there was no representation on behalf of both the parties. Therefore, the petition is dismissed in default.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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